

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

19

C.P No. 1188/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

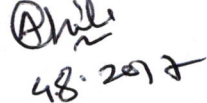
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES:

Sanjana Govind Shorewala  
V/s.

Satelite Gazebo Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Ajit N. Salchandi with Amol Chite	For Petitioner	 48.2017

ORDER

CP No.1188/ I&BP/NCLT/MB/MAH/2017

On the Withdrawal Memo filed by the Petitioner Counsel, at his request,  
this Petition is hereby dismissed with liberty to proceed in accordance with the  
law.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)

Encl : Withdrawal Memo.